

(7)

OA 577/05

At 27.07.05

Hon. Mr. D. R. Tiwari, AM,

Hon. Mr. K. B. S. Rajam, JM

None for the applicant. Sri S.K. Rai submits that he has filed his vakalatname on behalf of respondents. List on 06.08.05 showing name of Sri S.K. Rai as respondents' counsel.

Wt
JM

AM
AM

6.9.05

Hon. Mr. Chuzaffar Hussain, JM

Hon. Mr. S. C. Chaube, AM

None for the applicant; even on revised Call. Sri S.K. Rai learned counsel for the respondents.

BA is dismissed in default & for non prosecution.

Chauhan
AM

Sharma
JM